

**POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF
SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011
FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF
LASA SUPERGENERICS LIMITED**

CIN: L24233MH2016PLC274202

Registered Office: C-105, MIDC, Mahad, Raigarh - 402 301, Maharashtra, India

Tel: +91 21 4523 2101 / 202

Corporate Office: B-207, Citi Point, Andheri Kurla Road, Andheri East, Mumbai 400 059, Maharashtra, India

Tel: +91 22 4970 1092; **Contact Person:** Nidhi Kulshreshtha, Company Secretary and Compliance Officer

E-mail: cs@lasalabs.com; **Website:** www.lasalabs.com

Open Offer ("Offer" or "Open Offer") for acquisition of upto 1,05,74,894 (One Crore Five Lakh Seventy Four Thousand Eight Hundred And Ninety Four Only) fully paid-up equity shares of face value of ₹ 10/- (Rupees Ten Only) each ("Equity Shares"), constituting 26% of the fully diluted total paid-up equity share capital of Lasa Supergenerics Limited ("Target Company") as of the tenth working day from the closure of the tendering period of the Open Offer, from the public equity shareholders ("Public Shareholders") of the Target Company for cash at a price of ₹ 18.25/- (Rupees Eighteen And Paise Twenty-Five Only) per equity share by Omkar Pravin Herlekar, the Acquirer.

This Post Offer Advertisement is being issued by Chartered Finance Management Limited ("Manager to the Offer"), on behalf of the Acquirer, in connection with the Offer made by the Acquirer pursuant to and in accordance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI SAST Regulations") in respect of the Open Offer to acquire up to 1,05,74,894 fully paid up equity shares of ₹10/- each of the Target Company.

This Post Offer Advertisement should be read in continuation of, and in conjunction with, the Public Announcement dated August 29, 2019 ("PA"), the Detailed Public Statement that was published on September 6, 2019 ("DPS"), the Draft Letter of Offer dated September 16, 2019 ("DLOO") and the Letter of Offer dated November 25, 2019 ("LOO"). The DPS with respect to the aforementioned Offer was published in all the editions of Business Standard (English and Hindi) and The Global Times (Marathi, Mumbai Edition).

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|----|------------------------------------|---|--------------------------------------|
| 1. | Name of the Target Company | : | Lasa Supergenerics Limited |
| 2. | Name of the Acquirer | : | Omkar Pravin Herlekar |
| 3. | Name of the Manager to the Offer | : | Chartered Finance Management Limited |
| 4. | Name of the Registrar to the Offer | : | Bigshare Services Private Limited |
| 5. | Offer Details: | | |
| a. | Date of Opening of the Offer | : | Monday, December 2, 2019 |
| b. | Date of Closure of the Offer | : | Friday, December 13, 2019 |
| 6. | Date of Payment of Consideration | : | Thursday, December 19, 2019 |
| 7. | Details of Acquisition: | | |

Sl. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	₹ 18.25		₹ 18.25	
7.2	Aggregate number of shares tendered	1,05,74,894		5,02,371	
7.3	Aggregate number of shares accepted	1,05,74,894		5,02,371	
7.4	Size of Offer (Number of shares multiplied by offer price per share)	₹ 19,29,91,816		₹ 91,68,271	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement				
	• Number	79,11,500		79,11,500	
	• % of Total Share Capital	34.60%		34.60%	
7.6	Shares Acquired by way of Preferential Allotment				
	• Number	1,78,08,219		1,78,08,219	
	• % of Total Share Capital	43.78%		43.78%	
7.7	Shares Acquired by way of Open Offer				
	• Number	1,05,74,894		5,02,371	
	• % of Total Share Capital	26.00%		1.24%	
7.8	Shares Acquired after Public Announcement				
	• Number	Nil		Nil	
	• % of Total Share Capital				
7.9	Post offer shareholding of Acquirer				
	• Number	3,62,94,613		2,62,22,090	
	• % of Total Share Capital	89.24%		64.47%	
7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	1,49,52,949	43,78,055	1,49,52,949	1,44,50,578
	• % of Total Share Capital	36.76%	10.76%	36.76%	35.53%

8. The Acquirer accepts full responsibility for the information contained in this Advertisement and also accepts full responsibility for the obligations of the Acquirer laid down under SEBI (Substantial Acquisition of Shares and Takeovers), 2011 and subsequent amendments thereof.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), the BSE Limited (www.bseindia.com), the National Stock Exchange of India Limited (www.nseindia.com) and the Registered Office of the Target Company.
10. Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the PA and/or the DPS and/or LOO.

ISSUED BY MANAGER TO THE OFFER



Chartered Finance Management Limited
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Email id: openoffer@cfml.in Website: www.charteredfinance.in
SEBI Registration Number: INM000012052
Contact Person: R. Ramnath

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Place: Mumbai Date: December 20, 2019	FOR AND ON BEHALF OF THE ACQUIRER Sd/- OMKAR PRAVIN HERLEKAR
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